

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

STARRED QUESTION NO:413
ANSWERED ON:21.12.2005
MANAGEMENT OF STATE HAJ COMMITTEES
Pathak Shri Brajesh

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the number of members stipulated to be inducted in the management of the State Haj Committees as per Haj Act, 2002;
- (b) whether the managements of State Haj Committees have inducted the members in accordance with the Haj Act, 2002;
- (c) if so, the details thereof;
- (d) if not, the States which have not followed the said stipulation; and
- (e) the steps taken by the Government to ensure the same?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMED)

(a) to (e) A Statement is placed on the Table of the House.

STATEMENT REFERRED IN PARTS (a) to (e) OF THE LOK SABHA STARRED QUESTION NO. 413 TO BE ANSWERED ON 21.12.2005 REGARDING MANAGEMENT OF STATE HAJ COMMITTEES.

(a) As per the Haj Committee Act 2002, each State Haj Committee should have sixteen members and seven members in respect of each Union Territory.

(b, c & d) The following States/Union Territories have since constituted their respective State Haj Committees in terms of the Haj Committee Act 2002:

1. Andaman & Nicobar Islands

2. Andhra Pradesh

3. Assam#

4. Bihar

5. Chattisgarh

6. Dadar & Nagar Haveli

7 Daman & Diu

8. Haryana

9. Himachal Pradesh

10. Kerala

11. Madhya Pradesh

12. Maharashtra

13. Manipur

14. Meghalaya#

15. Mizoram#

16. Nagaland#

17. Orissa

18. Punjab

19. Rajasthan

20. Tamil Nadu

21. Tripura

22. Uttaranchal
23. Uttar Pradesh
24. West Bengal

(# A Joint State Haj Committee of Assam, Meghalaya, Nagaland and Mizoram has been constituted on 4.6.2005)

The following States/Union Territories have so far not constituted their State Haj Committees in terms of the Haj Committee Act 2002:

1. Arunachal Pradesh
2. Chandigarh
3. Delhi
4. Goa
5. Gujarat
6. Jammu & Kashmir
7. Jharkhand
8. Karnataka
9. Lakshadweep
10. Pondichery
11. Sikkim

(e) In its communications of 28.2.2003, 13.8.2003 and 7.6.2004, the Government has reminded various State/Union Territories for early constitution of the State Haj Committees. In his address at the All India Conference for Haj 2005 held in New Delhi on 27th October, 2004 and at the All India Conference for Haj 2006 held in New Delhi on 6th June, 2005, the then External Affairs Minister had also called upon those States/Union Territories which have not so far constituted their respective State Haj Committees to do so expeditiously.